

[English]

Talks with Punjab and J & K Extremists

*45. DR. ASIM BALA:
SHRI SUDHIR GIRI:

Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the news items appearing in the Statesman of 27 November, 1990 and the Indian Express of 30 November, 1990 under the caption "Shekhar invites extremists for talks" and "Militants" terms for talks with PM", respectively;

(b) if so, whether the Government are contemplating to hold talks with leaders of extremists of Punjab and J & K to resolve the problems;

(c) if so, the details thereof;

(d) the venue and date on which the talks are proposed to be held; and

(e) whether the Government are also contemplating to issue a White Paper in this regard; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) to (d). The Govt. are ready to talk if someone approaches the Govt. with a view to find a solution without compromising integrity and unity of the country and basic principles of the Constitution. The details as also the venue and date of any such discussions can be settled when such an approach is made.

(e) No, Sir.

Recruitment in Central Government Offices and Public Undertakings

*46. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) the extent of fresh recruitment made, under broad categories, in the Central Government offices and public sector undertakings during the last three years, year-wise and the additional employment likely to be generated, under broad categories, in the next three years in the Central Government offices and public sector undertakings, separately;

(b) the extent of employment provided to S.C./S.T. and other backward classes (if any) under specially reserved quota in the Central Government offices and public sector undertakings, separately during the last three years, year-wise and extent of vacancies likely to be available for these reserved categories during the next three years; and

(c) the special facilities envisaged to enable S.C./S.T. and other backward class youth to compete for technical and administrative positions where the backlog is mounting?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The extent of recruitment made under broad categories for the last three years (groupwise) in the Central Government offices is given in Statement I. It also gives the break up according to the mode of recruitment. The information relating to Public Sector Undertakings for the last 3 years is given in Statement II. Since the growth rate of employment in the Central Government offices and Public Sector Undertakings during the next three years depends on a large number of factors, it is not possible to give the extent of additional

employment likely to be generated, under broad categories in the Central Government offices and Public Sector Undertakings, separately.

(b) The extent of employment provided to Scheduled Castes in Central Government office during the last 3 years groupwise and according to mode of recruitment are given in the Statement III. Statement IV gives corresponding figures for Scheduled Tribes in Central Government offices. The details of employment provided to Scheduled Castes and Scheduled Tribes in Public Sector Undertakings during the last three years are

given in Statement V. The extent of vacancies likely to be available to these classes would be in accordance with the existing reservation policy. It may not be possible to give the extent of vacancies for these classes during next three years for Central Government and Public Sector Undertakings separately.

(c) The special facilities envisaged for Scheduled Castes and Scheduled Tribes are given in Statement VI. For the backward classes no special facilities have been provided at present.

STATEMENT-I

The details of recruitment in the Central Government offices for the last three years, Group-wise and according to mode of recruitment

Year	Mode of Recruitment	Central Government Offices				Total
		A	B	C	D	
		3	4	5	6	7
1987	Direct	671	104	64054	23184	78013
	Promotion	773	6519	117712	29186	154190
	Total	1444	6623	171766	52370	232203
1988	Direct	2284	1448	69228	11639	114599
	Promotion	1275	6253	97148	25375	133046
	Total	6559	7701	166371	67014	247645
1989	Direct	2548	629	68402	33068	104647
	Promotion	2069	4531	98847	22584	128081
	Total	4617	5210	167249	55652	232728

STATEMENT-II

Available information regarding recruitment in Public Sector Undertakings for the last three years

Public Sector Undertakings

<i>Year</i>	<i>Mode of Recruitment</i>	<i>Total</i>	<i>Remarks</i>
1	2	3	4
1987	Direct & Promotion	143924	Break-up not available
1988	Direct & Promotion	115709	Break-up not available
1989	Direct	33476	
	Promotion	64588	
		102964	

STATEMENT-III

Extent of Employment provided to Scheduled Castes in Central Govt. Offices during Last three years, Group wise and According to mode of Recruitment

Year	Mode of Recruitment	Central Government Offices For Scheduled Caste Group					Total
		A	B	C	D	6	
1	2	3	4	5	6	7	
1987	Direct	73	15	7516	4859		11963
	Promotion	96	759	16663	5186		22704
	Total	169	774	24179	9545		84667
1988	Direct	817	149	10015	7113		17594
	Promotion	348	582	13548	3955		18433
	Total	665	731	23563	11063		36027

Year	Mode of Recruitment	Central Government Offices For Scheduled Caste Group					
		A	B	C	D	Total	
1	2	3	4	5	6	7	
1989	Direct	250	97	13943	6842	21132	
	Promotion	187	610	14033	3622	13452	
	Total	487	707	27975	10464	39584	

STATEMENT-IV

Extent of Employment provided to Scheduled Tribes in Central Govt. offices during Last three years, Group-wise and According to mode of recruitment

Year	Mode of Recruitment	Central Government Offices For Scheduled Tribes Group					
		A	B	C	D	Total	
	1	2	3	4	5	6	7
1987	Direct		30	3	814	1418	2328
	Promotion		24	174	5453	1841	7492
	Total		54177	6267	3322	9820	
1988	Direct		210	57	6131	3779	10177
	Promotion		67	156	4941	1873	7037
	Total		277	213	11072	5662	17214

<i>Year</i>	<i>Mode of Recruitment</i>	<i>Central Government Offices For Scheduled Tribes Group</i>					
		<i>A</i>	<i>B</i>	<i>C</i>	<i>D</i>	<i>Total</i>	
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>	
1989	Direct	243	45	7487	3792	11567	
	Promotion	70	224	543	2035	7762	
	Total	313	269	12920	5827	19329	

STATEMENT-V

Extent of Employment provided to Scheduled Castes/Tribes in public sector undertakings during last three years

Public Sector Undertakings

Year	Mode of Recruitment	Scheduled Castes	Scheduled Tribes	Total	Remarks
1	2	3	4	5	6
1987	Direct & Promotion	19776	8963	28789	Break-up not available
1988	Direct & Promotion	16892	7198	24090	Break-up not available
1989	Direct	7172	8690	10862	
	Promotion	8874	3344	12218	
		16046	7034	28080	

Note: Reservation do not exist for other backward classes in Central Govt. Offices* Public Sector undertakings.

STATEMENT-VI

Special facilities for Scheduled Castes and Scheduled Tribes

A large number of concessions like age relaxation, full examination fee exemption, free pre-recruitment coaching facilities, relaxation in experience qualification in direct recruitment, no limit on number of chances for appearing in competitive tests, relaxation of standard of suitability, non-adjustment of meritorious SC/ST candidates against reserved vacancies in direct recruitment etc. have been given to SC/ST candidates with a view to ensure their adequate representation in the services.

'No Industry Districts' in Rajasthan

*47. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) the names and number of districts identified as 'No Industry Districts' in

Rajasthan;

(b) the schemes and proposals for setting up of industries in these districts received from the Government of Rajasthan which are still pending with the Union Government; and

(c) the steps taken to clear these proposals?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) to (c). Jaisalmer, Sirohi, Churu and Barmer are the four No Industry Districts identified in the State of Rajasthan.

Under the erstwhile Scheme of Central Assistance for development of infrastructural facilities in identified growth centres in 'No Industry Districts', the Central Government have approved the following growth centres on the recommendation of the State Government of Rajasthan. Central Assistance released by the Central Government in respect of each growth centre is as under:

<i>District</i>	<i>Growth Centre</i>	<i>Central Assistance</i> <i>(Rs. in lakhs)</i>
1	2	3
Sirohi	Abu Road Pindwara	150.00
Jaisalmer	Pokaran Sanu Ramgarh	20.75
Churu	Churu Ratangarh	35.25
Barmer	Balotra Barmer	35.41
	Total	241.41

At present, there is no proposal of the State Government of Rajasthan pending with

the Central Government for setting up Industries in these No Industry Districts.